

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1322
TO BE ANSWERED ON 23.11.2016**

Upliftment of Minority Communities

1322. SHRI RANJIT SINGH BRAHMPURA :

Will the Minister of MINORITY AFFAIRS be pleased to state :

- (a) provide the details of the welfare schemes/programmes for upliftment of minority communities in the country especially Sikh community in Punjab;
- (b) whether the Government has any monitoring mechanism for implementation of schemes for the development of minority communities and if so, the details thereof;
- (c) budgetary allocation made and its utilization of funds during the last five years, community and programme wise; and
- (d) whether the Government has received complaints for misuse of these funds and if so, the details thereof, State-wise and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY
AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) : This Ministry is implementing following schemes/programmes for upliftment of minority communities in the country including Sikh community namely Multi-sectoral Development Programme, Pre-matric scholarship, Post-matric scholarship, Merit-cum-Means scholarship, Free Coaching & allied scheme, Maulana Azad Education Foundation – Grant-in-aid and Maulana Azad National Fellowship, Padho Pradesh, Support for minority students clearing prelims conducted by UPSC/SSC/State PSC etc., Nai Manzil, Seekho aur Kamao, Nai Roshini, USTTAD, Equity Contribution to National Minorities Development and Finance Corporation, and Jiyo Parsi. Apart from the above, this Ministry also monitors Prime Minister's New 15 Point Programme, which is being implemented by various other Ministries.

(b): The Monitoring mechanism for various schemes implemented by this Ministry and the Prime Minister's New 15 Point Programme are as under-

(i) Multi-sectoral Development Programme: There is a robust mechanism for monitoring of the programme. Block Level Committee (BLC) monitors the implementation

of MsDP at the block level. The District Level Committees and State Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the Oversight Committees at the District and State levels to monitor the progress of implementation of MsDP. The State Governments/UT Administrations are required to submit quarterly progress reports on the implementation of MsDP to this Ministry. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of MsDP. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as visits of officials.

(ii) Pre-Matric Scholarship, Post-Matric Scholarship and Merit-cum-Means based Scholarship: These schemes are now on National Scholarship Portal (NSP), where online applications are obtained from the students. The scholarships are disbursed through Direct Benefit Transfer (DBT) mode to the eligible students verified by the institutions and respective State Government/UT Administrations based on the State/UT-wise and Community-wise allocation made by this Ministry. The accounts of the students are authenticated by the banks. Periodic reviews are undertaken with State Government/UT Administrations and banks for disbursement of scholarships to all eligible students.

(iii) Free Coaching & Allied Schemes: This scheme is implemented through Government/Private coaching institutions/NGOs empanelled by the Ministry. The coaching institutions are inspected by State Government/UT Administrations and Ministry officials wherever required.

(iv) Maulana Azad Education Foundation (MAEF): The complete proposals seeking Grants-in-aid are referred for inspection, which is carried out by the empanelled Inspecting Authorities of MAEF or by the State Government Officials. The Grants-in-Aid sanctioned is released in two instalments and inspection is again carried out before release of second/final instalment.

Apart from this, the Government also conducts evaluation studies of the Schemes run by MAEF which includes Studies by Indian Institute of Public Opinion (IIPO), ORG Group and Indian Social Institute (ISI).

(v) Maulana Azad National Fellowship (MANF): This scheme is implemented and monitored through University Grants Commission (UGC) as per their norms and guidelines.

(vi) Padho Pardesh: Padho Pardesh is an interest subsidy scheme for higher studies abroad and implemented through banks. In this case the credentials of the students are verified by the banks. Ministry takes periodic review with the banks.

(vii) Support for minority students clearing prelims conducted by UPSC/SSC/State Public Service Commissions etc.: This Scheme is directly implemented by the Ministry by inviting applications online from the candidates selected in the Preliminary examinations conducted by UPSC/SSC/State Public Service Commissions etc. The candidates are verified with the help of their admit card of prelims exam, results etc. The funds are transferred directly into their bank accounts.

(viii) Nai Manzil : This Scheme has been operationalized from financial year 2016-17.

(ix) Seekho aur Kamao: Seekho aur Kamao is placement linked skill development scheme for minorities. Monitoring and feedback are obtained at three levels i.e. Project Implementing Agencies (PIA) level (Infrastructure, facilities for trainees, faculties); Trainees feedback (During training and Post placement); and Employer level (feedback about standards of training by PIA and whether it matches with their expectations for the market). The 2nd instalment to PIAs is always released only after physical inspection/monitoring of projects in various States on random basis.

Moreover, to strengthen the Online Monitoring Mechanism, an Online portal of Seekho Aur Kamao i.e. www.seekhoaurkamao-moma.gov.in has been launched in December, 2015 for Management Information System (MIS) for the general public with details of Project Implementing Agencies (PIAs), trainees, trainers, location of projects etc. Important information about Project Implementing Agencies, training centres, locations, trainees, sector of training etc. have been kept in public domain through this portal to maintain transparency and also provide an opportunity for public scrutiny.

(x) Nai Roshni – This is a Scheme for women empowerment through sensitization and leadership Development of Minority Women. The scheme is monitored at the level of District Collector and local Panchayat / bodies. Funds are released to the organizations only after the inspection report is received by the Ministry from District Administration.

(xi) USTTAD - The scheme “Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD)” aims to preserve heritage of traditional arts/crafts of minorities and build capacity of traditional artisans/craftsmen. The scheme guidelines provide for conducting concurrent monitoring through independent agency and online monitoring mechanism.

(xii) Equity Contribution to National Minorities Development and Finance Corporation (NMDFC)- Under this scheme, fund is released by the Ministry to NMDFC, a CPSE under administrative control of the Ministry of Minority Affairs, as Central Government’s share of equity contribution to the authorized share capital of NMDFC. Ministry reviews/monitors the performance of NMDFC on Quarterly basis through Performance Review meetings.

(xiii) Jiyo Parsi: It is implemented through community participation, so it is monitored by the community itself.

(xiv) The monitoring mechanism for implementation of the **PM’s New 15 Point Programme** for the Welfare of Minorities are as under:

SNo	Level	Brief Mechanism
1	Central	Progress monitored on quarterly basis by Secretary Minority Affairs with Nodal Officers of various Ministries/Departments. Committee of Secretaries (CoS) reviews the progress on half yearly basis. Thereafter, the progress is reported to the Union Cabinet.

2	State	<p>Monitoring at State level is done by State Level Committee (SLC) under Chief Secretary.</p> <p>SLC includes up to two Members of Parliament from Lok Sabha and one from Rajya Sabha representing the State, nominated by the Central Govt. and two MLAs nominated by the State Govt.</p> <p>One of the Members included in SLC from Lok Sabha and Legislative Assembly should be elected from any of the Minority Concentration Districts in those States.</p> <p>SLC meets once in a quarter and sends quarterly progress reports to the Ministry of Minority Affairs.</p>
3	District	<p>Monitoring at District Level is done by a District Level Committee (DLC) under District Collector.</p> <p>DLC includes all MPs and MLAs from the district.</p> <p>Further, one MP from Rajya Sabha representing the State is nominated by the Central Govt.</p> <p>District Collector is required to convene regular meetings of DLC.</p> <p>DLC reports progress to the State Government dealing with minorities for placing it before the SLC.</p>

(c): Budgetary allocation and its utilization programme-wise for last five years are as under. Community wise budget allocation is not made in this Ministry.

(inRs. crores)

S. No	Scheme	2011-12		2012-13		2013-14		2014-15		2015-16	
		BA	U	BA	U	BA	U	BA	U	BA	U
1	Pre-matric scholarship	600.00	615.47	900.00	786.19	950.00	963.79	1100.00	1129.27	1040.10	898.72
2	Post-matric scholarship	450.00	362.99	500.00	326.55	548.50	515.76	598.50	501.28	580.10	383.71
3	Merit-cum-Means based scholarship	140.00	115.72	220.00	181.21	270.00	260.00	335.00	381.27	335.00	387.00
4	Free Coaching and Allied Scheme	16.00	15.98	14.42	13.99	25.00	23.68	25.00	31.48	45.00	44.87
5	Maulana Azad National Fellowship	52.00	51.98	70.00	66.00	90.00	50.00	50.00	0.12	49.83	55.52
6	PadhoParde sh-interest subsidy on	Scheme launched in 2014-15						4.00	3.50	4.19	4.15

	educational loans for overseas studies										
7	Support for minority students clearing prelims conducted by UPSC/SSC/State PSC etc.	Scheme launched in 2013-14				3.00	1.95	4.00	2.96	4.00	3.97
8	Multi Sectoral Development Programme	1136.36	779.90	649.56	641.27	958.53	953.07	770.94	768.21	1126.64	1120.34
9	Seekho aur Kamao	Scheme launched in 2013-14				17.00	17.00	46.23	46.21	192.45	191.96
11	Nai Roshni	Scheme launched in 2012-13		12.80	10.45	14.74	11.95	14.00	13.99	15.00	14.99
12	USTTAD	Scheme launched in 2014-15						0.50	.044	17.01	16.90
13	Maulana Azad Education Foundation*	200.00	200.00	Nil	Nil	160.00	160.00	113.00	113.00	113.00	113.00
14	Nai Manzil	Scheme was approved in 2015-16.						1.55	0.00	155.00	0.00
15	Jio Parsi					2.00	0.41	2.00	0.50	2.00	1.18

BA= Budge Allocation; U= Utilisation

*This is the corpus fund provided to MAEF and MAEF runs both schemes on the interest generated by the corpus fund.

(d): All Schemes of the Ministry except Multi-sectoral Development Programme (MsDP) are under Direct Benefit Transfer (DBT) mode; so the opportunity for misuse of funds is minimised. MsDP is a Centrally Sponsored Scheme (CSS) and is implemented by State Governments/Union Territories. Till date, no cases of misuse of funds in the implementation of the MsDP have been brought to the notice by any State Government or UT Administration. However, public references on implementation of schemes received in the Ministry, from time to time, are forwarded to the State Governments/UTs Administration for appropriate action. As and when complaints are received they are examined and forwarded to concerned authorities for further necessary action.
